

### **Regarding issues pertaining to MNREGA workers**

**ADV. DEAN KURIAKOSE (IDUKKI):** Thank you, Madam, for giving me this opportunity. I would like to raise an important matter related to the State of Kerala. The wages for NREGA workers are pending, which is causing significant hardship for them. For the last three months, they have not received their wages.

In the case of unskilled workers, Rs. 578.12 crore and material costs of Rs. 57.31 crore are pending due to the non-revision of the labour budget of Kerala State. After December, we utilised almost 90 percent of our allocated budget. However, the Union Government is not revising the labour budget, and I request that this be taken into consideration.

Additionally, the National Mobile Monitoring System is creating more trouble for our poor workers. How can women above 55 years old walk from one point to another? Before the information board, they have to take a picture, but they cannot walk more than three kilometres. My constituency is a hilly area, making it even more challenging for them to move from one place to another. Therefore, I urge the Government to kindly take this into consideration.

Furthermore, wage displacement is a critical issue. The hon. Minister stated on this floor that this problem would be resolved before April 10<sup>th</sup>. So, I urge the Government to kindly disburse the pending wages for NREGA workers. Thank you.